

**THE NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH  
(through web-based video conferencing platform)**

**Item 40**

**IA No. 649/21, 452/22, 817/22  
819/22, 820/22, 821/22, 1264/22**

**In  
CP(IB) No. 199/Chd/Pb/2020  
(Admitted)**

**Under Section 9 & 19 (2),  
43, 45, 50, & 60(5) & 66 47,  
& 21(6-A)(b) IBC 2016**

**In the matter of:-**

Adit Goel Prop. Adit Collaboration

...Petitioner/ Operational Creditor

Vs.

Best Zone Builders & Developers Pvt. Ltd.

...Respondent/ Corporate Debtor

Due to holding of Allahabad Bench in the second half, the matter could not be taken up today, hence adjourned to 20.02.2023.

-sd-  
Court Officer

December 05, 2022  
SM